

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2019 &  
IA NOS. 1016 AND 1015 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Lalitpur Power Generation Company Ltd. ...Appellant(s)  
Versus  
Uttar Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Utkarsh Singh

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Aashish Gupta  
Mr. Anirudh Lekhi for R-2

Mr. Buddy A. Ranganadhan

**ORDER**

Reply by Respondents shall be filed within two weeks.

List the matter on **15.10.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**